[RAJYA SABHA]

- (b) The programme came into effect from 15.8.95. The three components of the programme are:-
 - (i) The National Old Age Pension Scheme (NDAPS)
 - (ii) The National Family Benefit Scheme (NFBS)
 - (iii) The National Maternity Benefit Scheme (NMBS)
- (c) Duriong the last year (1995-96) a total amount of Rs. 538.92 crores was allocated to the States/UTs under the programme. Out of this Rs. 380.48 crore was actually released during the year. As on 31.10.19%, the reported achievement of the States/UTs in utilising this released amount is Rs. 164.71
- (d) The steps taken for the affective implementation of the programme are as the following:-
 - (i) The States and the Districts Level Committees on NSAP have been constituted which are headed by the Chief Secretary of the concerned States and the District Collectors of the concerned distrsicts respectively. The State Level Committees are responsible for monitoring and evaluation of the programme and matters concerned thereof and to report to the Government of India.

The District Level Committees are responsible for:-

- (i) Efficient implementation of the NSAP in accordance with the Guidelines and the procedures instituted
- (ii) Giving wide publicity to the NSAP and its procedures.
- (iii) Convening meetings regularly of :he District Level Committees.
- (iv) Monitoring and compiling information about the implementation of the Schemes and forwarding it to the prescribed Authorities.

To make the programme more responsive and cost effective, the Panchayat/Municipality are also involved

in the grass root level in the delivery of Social Assistance.

Funds for maintensnce work In electrified Villages

- 750. SHRI RAM.JI LAL: Will the PRIME MINISTER be pleased to state:
- (a) whether Government provide any funds for maintenance work in electrified villages and monitor the same; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES: (DR. S. VENUGOPALACHARI): (a) No,

(b) Does not arise.

मध्य प्रदेश में बद विभाग में लंबित प्रामीण सड़क थोजनाएं

- 751, श्री अजीत जोगी: क्या प्रायीण क्षेत्र और रोजगार मंत्री यह बताने की कृष्ण करेंगे किः
- (क) मध्य प्रदेश में कीन-कीन सी प्रामीण सहक परियोजनारं वन विभाग से "अनापत्ति प्रमाण पत्र" न मिल पाने के कारण संवित पड़ी है; और
- (ख) इन परियोजनाओं को शीप स्वीकृति देने के लिए क्या-क्या करम ठठाये जा रहे हैं?

मामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री चन्ह्रेल प्रसार क्याँ): (क) और (ख) सूचना एकत की जा रही है और सभा पटल पर रख दी जाएगी ।

JRY funds for thane district Maharashtra

752. SHRI RAJ NATH SINGH: PROF. RAM KAPSE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount of funds released under JRY for Thane district of Maharashtra for the year 1996-97, taluke-wise:

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- (b) the number of projects sanctioned and actually completed in the above areas; and
- (c) the number of mandays of employment generated under various JRY schemes in the above area;

THE MINISTER IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT CHANDRADEO (SHRI **PRASAD** VARMA): (a) An amount of Rs. 438.92 lakhs have been released as central share of assistance under JRY to Thane district of Maharashtra as on date during the year 1996-97. Taluka-wise releases are not being made under JRY at central level.

- (b) The JRY is an on going centrally sponsored scheme. Under JRY schemes are prepared and implemented hv the State Government through DRDA/Zilla Parishac/ Village Panchay at. The information of schemes taken up the district /Taluk/village. level is not monitored at the central level.
- (c) 5.92 lakhs mandays have been reported as generated in Thane district upto September, 1996 during 1996-97.

Joint production of Hydro-power by India and Nepal

- **SHRIMATI** JAYANTI 753 PATNAIK: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government of India and Nepal have been jointly making efforts to generate hydro-electicity;
- (b) if so, the details of the power projects proposed to be set up by both the countries;
- (c) the quantum of hydro-power expected to be generated?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINIS TER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL **ENERGY** SOURCE (DR VFN-UGOPALACHARI): (a) to (c) Yes, Sir. The Governments of India and Nepal have constituted joint technical experts groups hydro-electric projects in

Nepal for guidance for investigation and preparation of detailed project reports. These projects are:—

1. Kemali 10800 MW

2. Pancheshwar 2000 MW (4000 MW

in ultimate stage)

Kosi 3300 MW

4. Burhi Gandaki 600 MW

Total 16700 MW

Rural Electric Cooperatives Finacetd by REC

- 754. DR. JAGANNATH MISHRA: Will the PRIME MINISTER be pleased to state:
- (a) what is the number of Rural Electric Cooperatives which have so far been promoted and financed by Rural Eelc-trification Corporation:
- (b) whether it is a fact that most of the States do not have even a single cooperative and if so, the reasons therefor; and
- (c) what steps have been taken for spreading the Rural Electric Cooperatives during the last two years and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINIS TER OF STATE IN THE MINISTRY NON-CONVENTIONAL **ENERGY** SOURCES (DR. VEN-UGOPALACHARI): (a) Rural Electrification Corporation has so far promoted & financed 41 Rural Electric Cooperatives in the country.

(b) There are 18 States which presently do not have any Rural Electric Cooperative Societies. "Cooperatives" being a State subject, the setting up of rural electric cooperatives is dependent upon the State Government's policy, support at the local level and an environment conducive for the setting up of such cooperative societies. Inadequate response from some State Governments/State Electricity Boards has been the major reason for not having a single Rural Electric Cooperative in tuch starts.